

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2359
ANSWERED ON:06.08.2003
NORMS FOR OPENING OF HOSPITAL/NURSING HOME
RAVINDRA KUMAR PANDEY

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the present norms for opening dental hospital, nursing home and general hospital;
- (b) whether any special concession is given to the voluntary organizations for opening a hospital;
- (c) if so, the details thereof;
- (d) whether land is allotted at concessional rates to private/individuals for opening a hospital; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (e) As Health is a State subject, setting up of norms for opening of dental hospital, nursing home and general hospital etc and allotment of land at concessional rates to private/individuals for opening of a hospital come under the purview of respective State Governments.